

GOVERNMENT OF INDIA
MINISTRY OF SOCIAL JUSTICE AND EMPOWERMENT
DEPARTMENT OF EMPOWERMENT OF PERSONS WITH DISABILITIES

LOK SABHA

UNSTARRED QUESTION No. 255
TO BE ANSWERED ON 05.12.2023

MEDICAL JOBS FOR DISABLED

255. SHRI BHOLANATH (B.P. SAROJ):

Will the Minister of SOCIAL JUSTICE AND EMPOWERMENT सामाजिक न्याय और अधिकारिता मंत्री be pleased to state:

- (a) whether the Government is in process of framing rules to specify roles in medical jobs for different categories of disabled persons;
- (b) if so, the details thereof and the time by which this process is likely to be completed;
- (c) whether the Government proposes to suggest reservation of seats for the disabled candidates in the medical colleges/institutes; and
- (d) if so, the details thereof and if not, the reasons therefor?

ANSWER

MINISTER OF STATE FOR SOCIAL JUSTICE AND EMPOWERMENT

(SUSHRI PRATIMA BHOUMIK)

(a) No, sir.

(b) In view of above, question does not arise.

(c) & (d) As per section 32 of the Rights of Persons with Disabilities Act, 2016, all Government institutions of higher education and other higher education institutions receiving aid from the Government are mandated to reserve not less than five percent seats for persons with benchmark disabilities (disability of 40% or more).
